

DIRECTORATE OF HIGHER EDUCATION
GOVT. OF NCT OF DELHI
B- WING, 2ND FLOOR,
5-SHAM NATH MARG, DELHI-110054

F.No.DHE-5(86)/USQ13/VS/2019/6564-15

Dated : 30.11.2019

To

The Dy. Secretary (Question),
Delhi Legislative Assembly Secretariat,
Old Secretariat, Delhi- 110054

Sub: Reply for Vidhan Sabha **Un-starred Question No. 13**, listed for 02.12.2019.

Sir,

With reference to your letter/e-mail dated 22/11/2019 on the above referred subject, I am directed to forward herewith the reply of **Unstarred Question No. 13**, raised by Shri Naresh Balyan listed for 02.12.2019 for further necessary action at your end.

This issues with prior approval of Competent Authority.

Enclose:- As above

Yours faithfully,


(R.C.Antil)

Administrative Officer

Copy to :-

1. Dy. Director, Directorate of Information & Publicity alongwith 150 copies of answer

उच्च शिक्षा निदेशालय
राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
खंड - बी, दूसरा तल, 5, शाम नाथ मार्ग, दिल्ली - 110054


अतारांकित प्रश्न संख्या :- 13

दिनांक :- 02.12.2019

प्रश्नकर्ता का नाम :- श्री नरेश बाल्यान

क्या माननीय उप मुख्यमंत्री यह बताने की कृपा करेंगे कि :

क्र. सं.	पूछा गया प्रश्न	उत्तर
क)	क्या लाल डोरे की जमीन पर उच्च शैक्षिक संस्थान खोले जा सकते हैं; और	विभागीय पॉलिसी के अनुसार लाल डोरे की जमीन पर वर्तमान में उच्च शैक्षिक संस्थान नहीं खोले जा सकते ।
ख)	यदि हाँ, तो इसकी क्या औपचारिकताएं हैं, पूर्ण विवरण दे	उपरोक्त के अनुसार ।


प्रशासनिक अधिकारी

R. C. ANTIL
Administrative Officer
Directorate of Higher Education
Govt. of NCT of Delhi
5, Sham Nath Marg,
Delhi-110054